

Year	Number of accidents	
	DTC buses	Private
1986	4362	1548
1987	3604	1749

(b)

Year	Number of persons			
	Killed		Injured	
	DTC buses	private buses	DTC buses	private buses
1986	170	106	1675	930
1987	162	103	1632	976

(c) Driver Training, including refresher training, onforcement of speed limits, provision of speed governors in city route buses, incentives in the shape of cash awards and recognition of best drivers are some of the measures adopted by DTC to improve safety.

Deaths Due to Heat Stroke

1325. SHRI BANWARI LAL
PUROHIT :
SHRI S.B. SIDNAL :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the heatwave death tool was unprecedented in almost all parts of the country during the months of May and June, 1988;

(b) if so, the number of persons died during this period, State-wise; and

(c) the main reasons and the relief provided to dependents of affected persons ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b). Reports of heatwave deaths have not been received from any State/Union Territory except Uttar Pradesh where 165 persons in 11 districts are reported to have lost their lives during May-June, 1988.

(c) It is primarily the responsibility of the State Government to provide relief measures in the wake of natural calamities. Annual margin money (shared on 50:50 basis between Central and State Government) is available with all the States to enable them to take emergent relief measures. The Government of India only supplements the efforts of the State Government by providing Central assistance for relief measures in case specific request seeking Central assistance is made.

Establishment of Wholesale Markets of Agricultural Produce in Delhi

1327. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are considering a perspective plan regarding the establishment of wholesale markets of agricultural produce and its allied items at selected locations in Delhi; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHAN POOJARY): (a) Yes Sir

(b) The Delhi Agricultural Marketing Board has in hand the following projects for the development of agricultural markets in Delhi :

- (i) Fruit and Vegetable Market, Keshopur
- (ii) Fodder Market, Mangolpuri
- (iii) Fish, egg and poultry market, Gazipur
- (iv) New Grain Market, Najafgarh
- (v) New Grain Market, Narela
- (vi) Extension of Fruit and Vegetable Market, Azadpur.

Contamination in Foodgrains Due to Use of Aluminium Phosphide Fumigants

1328. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Aluminium Phosphide is a common fumigant that protects stored foodgrain from pests;

(b) if so, whether Government are aware of the warning of the Doctors of the All India Institute of Medical Sciences that Aluminium Phosphide is contaminating the foodgrains resulting in the death of several hundred people due to the consumption of contaminated foodgrains; and

(c) if so, the facts thereof and corrective measures proposed to taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND CO-OPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) Yes, Sir.

(b) No such warning has been issued by the doctors of the All India Institute of Medical Sciences.

(c) In view of the reply to part (b), question does not arise.

Linkage between Agriculture and Industry

1329. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether absence of effective linkage between agriculture and industry is resulting in continuous erosion in purchasing power of farmers and need of Government subsidies in agriculture sector; and

(b) if so, the corrective steps taken or contemplated by Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND CO-OPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b). The Government, in March, 1980, amended the terms of reference of the Commission for Agricultural Costs and Prices (CACP). Accordingly, the CACP, while making its recommendations, keeps in view the changes in the terms of trade between agricultural and non-agricultural sectors which include not only the rise in prices paid by the farmers for the commodities purchased for their home and farm consumption but also the prices received by them for their produce sold in the market. In an agricultural economy like India, susceptible to vagaries of nature, fluctuations in production are too frequent and sometimes too severe to permit a stable link (parity) between the prices of agricultural and non-agricultural commodities. In fact, the stability of terms of trade is a medium term concept which cannot be applied to year to year fluctuations,

A number of programmes have been undertaken for increasing productivity